

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 82 of 2018

IN THE MATTER OF:

Amit Mittal

...Appellant

Vs

DLF Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. M. P. Sahay, Ms. Eccha Shukla and Mr. R. P. Sharma, Advocates.

**For Respondents: Mr. Sourabh Rath and Ms. Chandini Anand, Advocates for R-1.
Mr. Avishkar Singhvi, Mr. Nipun Katyal and Mr. Dhruv Surana, Advocates for R-3.**

ORDER

21.01.2020: Due to paucity of time this appeal could not be taken up.

Post the matter 'for hearing' on **26th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc